

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. IA 5786/2023 Intervention Petition/12/2024 in C.P. (IB)/190(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024**

NAME OF THE PARTIES:- Shreyas K Doshi Vs. Shrenuj & Co Ltd
Brijendra Kumar Mishra
IN THE MATTER OF
Bank of India
V/s
Shrenuj & Co Ltd

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 5786 of 2023:- Counsel, Shyam Kapadia a/w Deepa Mazi, Khyati Bora, Prachi and Ravi appeared for the Suspended Directors. List this matter on **09.08.2024**.

Intervention Petition 12 of 2024:- Counsel, Shyam Kapadia a/w Deepa Mazi, Khyati Bora, Prachi and Ravi appeared for the Applicant and Counsel, Yahya Batatawala a/w Meghna Rao appeared for the Liquidator. It has been pointed out that rejoinder has been filed by the Applicant. The said rejoinder is taken on record. List this matter for final hearing on **09.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)